MR. CHAIRMAN : I would request th;il all the Ministers under whose names these papers arc mentioned, they should te present because, sometimes it happens that one Minister does for all and it may not look B!

FOURTEENTH REPORT OF THE JOINTCOMMITTEE ON OFFICES **OFPROFIT**

PROF. N. M. RAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy of the fourteenth Report of the Joint Committee on Offices of Profit.

REPORT OF THE JOINT COMMITTEE PARTMENT OFTHE HOI SES ON THE PUBLIC INANCIAL INSTITUTIONS LAVAMENDMENT) BILL, 1973

: Sir, 1 beg to lay on the Table a copy of the month. Report of the Joint Committee of the Houses on the Bill further to amend the Industrial Unit Trust of India Act, 1963.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES **ON THE PUBLIC FINANCIAL EVSTI-**TUTIONS LAWS (AMENDMENT) BILL. 1973

SHRI DEORAO S. PATJL (Maharashtra) : Sir. I beg to lay on the Tabic A copy of the evidence tendered before the Joint Committee of the Houses on the Bill fin ther to amend the Industrial Development Bank of India Act. 1964, the Reserve Bank of India Act. 1934. the Industrial Finance Corporation Act, 1948, the Stats Finan-

cial Corporations Act. 1951, the Life Insurance Corporation Act. 1956. and the Unit Trust of India Act, 1963.

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REFERENCE TO EXTENDING THE SESSION OF THE HOUSE

DR. I. A. AHMAD (Uttar Pradesh): Sir, rumours are afloat that the filling of i the House is going to be extended by a i couple of days. 1 would like some clarification on that because we have to fix up our programme accordingly.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DE-PARTMENT OF PERSONNEL Ai\D AD-: MINISTRATIVE REFORMS AND DE-PARLIAMENTARY I OF AFFAIRS (SHRI OM MEHTA): Sir, I¹ had your permission. As there is work also : to be done, I think. Sir, we will nave to sit for two more days and with your permission, the SHRI DEORAO S. PATH. (Maharssli; tra) House can be extended up to 30th of this

SHRI ARVIND GANESH K.ULKARNI Development Bank of 1IRIK> Act, 1964, the (Maharashtra): If the House is being ex-i Reserve Bank of India Act, 1934, the tended for a few days more, wi'l the Minister Industrial Finance Corporation Act, 1948, the ensure that the development programmes and State Financial Corporations Act, 1951, the the economic policies will ! also be discussed Life Insurance Corporation Act, 1956 and the and they will find a place for discussion one day?

> SHRI OM MEHTA: Sir, Shri Bhupesh Gupta raised this point in the House and now Mr. A. G. Kulkarni is raising it. We are trying that one day is fixed for this discussion also.

THE STANDARDS OF WEIGHTS AND **MEASURES BILL, 1975**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES "(SHRI A. ('. GBOROE): Sir, 1 beg to move for leave to introduce a Bill to establish standards of weights and raea sures. to regulate inter-State trade of com merce in weights, measures and other goods